

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 112  
IA No. 122/JPR/2024  
CP No. (IB)- 27/10/JPR/2022  
Under Section 10 of IBC, 2016

**In the matter of:**

**Wizard Biotech Pvt. Ltd.**

**...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the IRP : Varun Mehra, PCS

**ORDER**

On the request of learned counsel for the IRP, the matter is adjourned. List the matter on 27.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 23, 2024